

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
'SMC' BENCH, KOLKATA**

**Before Shri Duvvuru RL Reddy, Vice-President (KZ)**

**I.T.A. No. 2477/KOL/2024  
Assessment Year: 2006-2007**

***DLF Home Developers Limited,.....Appellant  
(Successor to Irama Estates  
Pvt. Ltd.- PAN AAACI5422K),  
DLF Centre, 9<sup>th</sup> Floor,  
Delhi-110001  
[PAN:AACCD0037H]***

**-Vs.-**

***Income Tax Officer,.....Respondent  
Ward-12(2), Kolkata,  
Aayakar Bhawan,  
P-7, Chowringhee Square, Esplanade,  
Kolkata-700069***

**Appearances by:**

*Shri Satyajeeet Goel, A.R., appeared on behalf of the  
assessee*

*Shri Somnath Das Biswas, Sr. D.R., appeared on behalf  
of the Revenue*

**Date of concluding the hearing: April 30, 2025**

**Date of pronouncing the order: May 26, 2025**

**O R D E R**

The present appeal is directed at the instance of assessee against the order of ld. Addl./JCIT(Appeals), Bhubaneswar dated 7<sup>th</sup> October, 2024 passed for Assessment Year 2006-07.

2. At the time of hearing, Shri Satyajeet Goel, ld. Counsel for the assessee-company has submitted a letter dated 25<sup>th</sup> April, 2025 stating that the assessee has already gone into Direct Tax Vivad Se Vishwas Scheme, 2024 ('DTVSVS 2024' Scheme) by filing Declaration in Form No. 1 with the Competent Authority and therefore, prayed before the Bench that the assessee may be allowed to withdraw this appeal.

3. On the other hand, ld. Departmental Representative did not oppose to withdraw the appeal.

4. I have heard the rival submissions and perused the material available on record. By considering the totality of the facts and circumstances of the case, I dismiss the appeal of the assessee as withdrawn with the liberty to the assessee to get the appeal revived by filing necessary miscellaneous application if the assessee is not successful in the VSVS-24, for any reason, whatsoever.

**5. In the result, the appeal of the assessee is dismissed as withdrawn.**

Order pronounced in the open Court on 26/05/2025.

Sd/-  
**(Duvvuru RL Reddy)**  
**Vice-President (KZ)**

***Kolkata, the 26<sup>th</sup> day of May, 2025***

- Copies to :*(1) *DLF Home Developers Limited,*  
*(Successor to Irama Estates*  
*Pvt. Ltd.- PAN AAACI5422K),*  
*DLF Centre, 9<sup>th</sup> Floor, Delhi-110001*
- (2) *Income Tax Officer,*  
*Ward-12(2), Kolkata,*  
*Aayakar Bhawan,*  
*P-7, Chowringhee Square, Esplanade,*  
*Kolkata-700069*
- (3) *Addl./JCIT(Appeals), Bhubaneswar;*  
(4) *CIT - , Kolkata;*  
(5) *The Departmental Representative;*  
(6) *Guard File*

*TRUE COPY*

*By order*

*Assistant Registrar,*  
*Income Tax Appellate Tribunal,*  
*Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***